

Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K.

Notification

Srinagar, the 10th October, 2025

S.O **250** In exercise of the powers conferred by sub-section (1) of Section 4 of Civil Defence Act, 1968, the Government of Jammu and Kashmir hereby constitute a 'Civil Defence Corps' in the districts of Reasi, Ramban, Kishtwar, Shopian, Ganderbal, Bandipora and Kulgam and appoint every District Magistrate of aforesaid Districts to be the Controller to command such Corps within his Jurisdiction.

By order of the Lieutenant Governor.

Sd/-
(Chandraker Bharti)IAS
Principal Secretary to the Government

No. HOME-HGC/33/2025-11/ CC- 7649107

Dated: 10.10.2025

Copy to:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Commissioner/Secretary to Government, General Administration Department.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. All Deputy Commissioners of UT J&K.
7. Director, Information & Public Relations, J&K.
8. Director, Archives, Archaeology and Museums, J&K.
9. General Manager, Government Press, Jammu/Srinagar, for Publication in the extra-Ordinary issue of the Government Gazette.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to Principal Secretary to the Government, Home Department.


(Rouf Ahmad Lone)JKAS, 10.10.25
Under Secretary to the Government.